

Shri T. T. Krishnamachari: I do not think any attempts are being made; nor is it worthwhile making any attempt, since the quantity required is so small that it would not be economic to manufacture them. We are not aiming at self-sufficiency in regard to every particular detail of our requirements.

RESIDENTIAL BUILDINGS FOR GOVERNMENT EMPLOYEES

*1746. **Shri K. C. Sodhia:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total expenditure incurred by the Central Government on residential buildings constructed for Government employees of all the grades in Delhi and New Delhi during 1951-52 and 1952-53;

(b) whether all these buildings are in occupation;

(c) the number of units which remained vacant, and

(d) the total amount of rent collected for occupation of these buildings during 1951-52 and 1952-53?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): I presume the hon. Member wants to know the total expenditure incurred during 1951-52 and 1952-53 by Government on the maintenance of residential buildings constructed for Government employees of all grades, which are under the administrative control of the Central Public Works Department. The information is as follows:

(a) 1951-52: Rs. 66.0 lakhs (approx.)
1952-53: Rs. 68.5 lakhs (approx.)

(b) Yes.

(c) None, except for very short periods.

(d) 1951-52: Rs. 82 lakhs (approx.)
1952-53: Rs. 85 lakhs (approx.)

Shri Nanadas: May I know whether Government have constructed buildings for their staff in the provincial headquarters?

Shri Buragohain: I am not quite sure, Sir, probably we may be building some houses in Bombay and Calcutta. But I have not got the details with me at the moment.

Shri K. C. Sodhia: What was the amount of rent assessed?

Shri Buragohain: I have already given in my answer the amount collected as rent for the occupation of these houses. I believe in a year the amount assessed comes to roughly about Rs. 90 lakhs.

Shri K. C. Sodhia: I have not been able to follow what was the amount collected as rent.

Shri Buragohain: Sir, I gave the figures of the rent collected in my answer—Rs. 82 lakhs and Rs. 85 lakhs.

Shri Thanu Pillai: I want to know whether the expenditure incurred by the Central Government on residential buildings includes the construction cost also. May I know how much has been spent on new buildings during that period?

Shri Buragohain: The capital expenditure on new construction of buildings under the administrative control of the Central Public Works Department was Rs. 32,62,110 during 1951-52, and Rs. 32,38,361 during 1952-53.

Shri Punnoose: May I know the standard by which the rent is fixed? Is it on the basis of the amount spent on the building or on the basis of the salary of the employee occupying it?

Shri Buragohain: It is fixed on the basis of both. There is a ceiling limit which is 10 per cent. of the emoluments of the employee. Otherwise it is fixed on the basis of about 6 per cent. of the cost of construction of the building without taking into account the cost of land and of the services installed.

Shri Punnoose: Is there anything to limit it—that more than such and such a percentage of a man's salary will not be taken as rent?

Mr. Deputy-Speaker: That is what he said—not more than 10 per cent.

Shri Punnoose: I want to know whether there is that upper limit over which it will not be taken as rent from a man's salary.

Shri Buragohain: That limit is 10 per cent. of the salary of the employee.

Shri Sarangadhar Das: May I know whether residential accommodation is being constructed for the scientific staff of all the National Laboratories spread all over the country?

Shri Buragohain: I should think so, Sir.

Shri A. M. Thomas: Having regard to the requirements of Government employees may I know how far Government have been able to meet them?

Shri Buragohain: We have been building every year in Delhi I think

roughly about 1,100 units of accommodation, and in certain years we have been building even much more than that—to the extent of 2,500 units or so. But I believe it will take a number of years before we can ease the situation in Delhi.

Shri Sinhasan Singh: What are the maximum and minimum amounts that are spent over different kinds of buildings on their maintenance?

Shri Buragohain: I am afraid I will have to ask for notice.

सेट अबल सिंह : अब तक कितने गर्बर्न-मेंट एम्प्लायीज वाकी हैं जिन को मजान नहीं मिले हैं ?

Shri Buragohain: I think out of a total number of 45,000 in Delhi the outstanding demand would be about 30,000.

TRADE WITH NEPAL

*1747. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state the quantity and value of the principal exports, to and imports from Nepal during the latest year for which figures are available?

The Minister of Commerce (Shri Karmarkar): Sir, I lay on the Table of the House two statements showing quantities of principal imports from and exports to Nepal from India during 1952. Value figures are not available. [See Appendix X, annexure No. 50.]

Shri Jhulan Sinha: May I know if there has been any increase in the import into India of paddy and rice over the previous year?

Shri Karmarkar: I have not the relative figures. I have the figure for the calendar year 1952 which is given in the table.

INDIAN COMMERCIAL ORGANISATION IN AMERICA

*1748. **Ch. Raghbir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that there is a commercial organisation in America on behalf of Indian Government?

(b) If so, what is the annual expenditure on this organisation?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. The strength of the organisation and the expenditure incurred on it is given in the statement laid on the Table of the House. [See Appendix X, annexure No. 51.]

Ch. Raghbir Singh: Do Government propose to set up such commercial organisations in other countries? If so, what are those countries?

Shri T. T. Krishnamachari: Well, Sir, proposals for expanding the commercial organisation are being considered every year. I have at the present moment no facts before me in regard to our proposals for the next year.

Shri Punnoose: Can the hon. Minister give us some idea about the kind of functions that this organisation performs—does it include exhibition of our goods and all that?

Shri T. T. Krishnamachari: Yes, Sir. Where it does not require men and material of a nature where no specialisation is called for, these commercial organisations handle them. Where we have to participate in important exhibitions we send our own staff from Delhi.

Shri A. M. Thomas: May I know whether this commercial organisation is working in collaboration with our Embassy there?

Shri T. T. Krishnamachari: Naturally, they are subordinate to the Embassy where there is an Embassy, and wherever they are outside the headquarters of the Embassy the Ambassador or the High Commissioner of the area is in control of this organisation.

Shri C. R. Chowdary: May I know whether wheat in America is purchased through this commercial organisation or through any agency other than this?

Shri T. T. Krishnamachari: That is a question which I am afraid I cannot answer offhand; I must consult the Food and Agriculture Ministry.

APPLICATIONS FOR LOANS FROM INDUSTRIES

*1749. **Ch. Raghbir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that there were some applications for loan from various industries in 1952?

(b) If so, how many applicants were given loan?

(c) Who were those applicants and what sum does each get?

(d) What is the basis of this selection?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) to (d). A statement giving the information which is available is placed on the Table of the House. [See Appendix X, annexure No. 52.]